

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1723
TO BE ANSWERED ON THE 2ND JULY, 2019

PROCUREMENT OF MUNG, GROUNDNUT, GRAM AND MUSTARD

1723. SHRI HANUMAN BENIWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the parameters and rules fixed by the Government to procure mung, groundnut, gram, mustard, etc. from farmers at minimum support price;
- (b) whether it is a fact that the Government has fixed procurement limit at minimum support price; and
- (c) if so, the details thereof and if not, the details of powers assigned by the Government of the States concerned?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Mung, groundnut, gram, mustard etc. notified pulses and oilseeds of Fair Average Quality (FAQ) are procured from farmers at Minimum Support Price (MSP) in consultation with the concerned State Governments/Union Territories under Price Support System (PSS) as per its prescribed guidelines.

(b) & (c): No procurement limit has been fixed under PSS. Central Government procures 25% of the actual production of the commodity for that particular season and beyond this, State Government may procure the same at its own cost.
